

रेल तथा शिक्षा और समाज कल्याण मंत्रालयों तथा संसदीय कार्य विभाग में उप मंत्री (श्री मल्लिकार्जुन) : (क) अखिल भारतीय खेल परिषद् ने राष्ट्रीय खेल नीति का एक मसौदा तैयार किया है जो सरकार के विचाराधीन है।

(ख) नीति के मसौदे की प्रतियां संसद् पुस्तकालय में उपलब्ध हैं।

Widening of Delhi-Rohtak Road at Village Mundka

714. SHRI ERA ANBARASU: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether it is a fact that Delhi-Rohtak Road is being widened at Village Mundka in Delhi on the South side by demolishing hundreds of houses mostly owned by Balmiki Harijans and people belonging to backward classes and not on the North side where there are no houses which may need demolition;

(b) whether it is also a fact that the width of the said road is proposed to be increased by about 60 feet towards the South side where there is village and only 15 feet towards the opposite side; and

(c) if so, the reasons for widening the road on South side necessitating demolition of hundreds of houses and not on the North side where there are no houses situated?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI BUTA SINGH): (a) to (c). Land acquisition proceedings for acquiring a road width of 200 feet as per NH standards has been initiated in respect of NH-10 passing through Mundka Village. In order to obviate difficulties of the affected village people, the road had already been given a bend towards the North, which would avoid

excessive land acquisition South of the road where the village is situated. In spite of this the road width required to be acquired on the Southern side on the road was contemplated to be 124 ft from the central line of the existing road. Since the acquisition of even this width was adversely affecting a number of houses including those belonging to Harijans, acquisition of land width on the Southern side has been reduced from 124 ft to 76 ft where houses are involved within the village limits. This will mean acquisition of a strip of land about 14 ft wide only on the Southern side of the Village. Instructions to this effect have already been issued by the Ministry.

Proposal for a Seamen's Employment Office at Madras

715. DR. A. KALANIDHI: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) Whether there is any proposal to open a Seamen's Employment Office at Madras as at Bombay and Calcutta;

(b) if so, when it will be opened; and

(c) if not, the reasons therefor?

THE MINISTER OF SHIPPING AND TRANSPORT (SHRI VEERENDRA PATIL): (a) to (c). Government have no proposal at present to open a Seamen's Employment Office in Madras.

Car Parking Contract at Kanpur

716. SHRI R. N. RAKESH: Will the Minister of RAILWAYS be pleased to state:

(a) the date on which open tenders were invited by Divisional Railway Manager, Allahabad, for allotment of Car Parking contract at Kanpur and when the same were opened;